

Declaration of Assets and Liabilities

Year... 2021

I, Pramod Kumar, son/daughter/wife of Late Bindeshwar Prasad
aged 45 years, belonging to Bihar Legislative Assembly
service and presently working as Security Guard

give herein below the details of the assets (immovable; movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	6.82 Paving 25,179/-	Sophy Kumari	—		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,00,000/- Deposits in Allahabad Bank Gardeni bagh, Patna	(Joint account)	—		
(iii)	Bonds, Debentures and Shares in companies	—	—	—		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC - ① 518849627 ② 529613418 ③ Post Office (RD) Ak - 3978085666	—	—		
(v)	Motor Vehicles (details of make, etc.)	BRO1FA2044 ACTIVA 6G STD LID ED BSVI	—	—		
(vi)	Jewellery (give details of weight and value)	—	Gold - 10 gram Silver - 100 gram	—		
(vii)	Other assets, such as values of claims / interests	—	—	—		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Pranab Kumar

10/02/2021

St. St. (19/10)

48
11/2/21

12/2/21

1993
15/02/21

8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—			
(v)	Others (such as interest in property)	—	—			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	
	(ii) Loans from financial institutions	—	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	
	(b) dues to departments dealing with supply of water	—	
	(c) dues to departments dealing with supply of electricity	—	

अ
प्रमोद कुमार
10/02/2021

	(d) dues to departments dealing with telephones	—	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	
	(f) Other dues, if any	—	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. — CQQPK1592P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	
	(iii) Sales Tax [Only in case of proprietary business]	—	
	(iv) Property Tax	—	

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1109

Gender :- M (M/F)

Date of Birth :- 29 08 1975 (DD/MM/YYYY)

Class/Group :- C (A/B/C) ✓

Cadre :- BIHAR LEGISLATIVE ASSEMBLY
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: प्रमोद कुमार

Name of Employee: Pranod Kumar

Designation: Security Guard

Department: Bihar Legislative Assembly
C Marshal Branch, Patna

Place: Patna

Date: 10/02/2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

प्रमोद कुमार
10/02/2021